NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	For hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM

1 R.U.Burli Fev-Holla & Holla 9448844554

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JOHN PAULS JOHN PAULSE JOHN PAULSE SH96997937

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Counsel for petitioner is present. Counsel for respondent is also present.

At their request, list it on 30.01.2018.

MEMBER (T)

MEMBER (J)